

₹	₹
इन्टरमीडिएट्स	४६,१४१
बैजुएट्स	३६,६४१
<b>कुल</b>	<b>४,३३,१११</b>

(क) जानकारी प्राप्त नहीं है।

(ग)

भेजी	रोजगार दफतरों की मदद से १९५६ में काम पर लगाये गये व्यक्तियों की संख्या
मैट्रिक्युलेट्स	६७,३६७
इन्टरमीडिएट्स	१०,२६६
बैजुएट्स	१३,०६१
<b>कुल</b>	<b>६०,७१४</b>

इस अवधि में बेरोजगार रहने वालों  
की संख्या प्राप्त नहीं है।

12 hrs.

#### PAPERS LAID ON THE TABLE

##### STATEMENTS OF ACTION ON ASSURANCES

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the

Ministers during the various sessions of the Second Lok Sabha:

- (i) Supplementary Statement No. I, Ninth Session, 1959. [See Appendix I, annexure No. 31].
- (ii) Supplementary Statement No. IV, Eighth Session, 1959. [See Appendix I, annexure No. 32].
- (iii) Supplementary Statement No. XI, Seventh Session, 1959. [See Appendix I, annexure No. 33].
- (iv) Supplementary Statement No. XIV, Sixth Session, 1958. [See Appendix I, annexure No. 34].
- (v) Supplementary Statement No. XVII, Fifth Session, 1958. [See Appendix I, annexure No. 35].
- (vi) Supplementary Statement No. XXV, Fourth Session, 1958. [See Appendix I, annexure No. 36].
- (vii) Supplementary Statement No. XXV, Third Session, 1957 [See Appendix I, annexure No. 37].
- (viii) Supplementary Statement No. XXXI, Second Session, 1957. [See Appendix I, annexure No. 38].

#### NOTIFICATIONS UNDER TRADE AND MERCHANTISE MARKS ACT, ESSENTIAL COMMODITIES ACT AND COFFEE ACT

**The Minister of Commerce (Shri Kanungo):** I beg to relay on the Table, under section 134 of the Trade and Merchandise Marks Act, 1958, a copy of the Trade and Merchandise Marks Rules, 1959, published in Notification No. S.O. 2603 dated the 25th November, 1959. [Placed in Library, See No. LT-1776/59].

I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a